### **COURT-I**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### **APPEAL NO. 225 OF 2016**

Dated: 22<sup>nd</sup> November, 2018

#### In the matter of:

M/s Shree Cement Ltd. .... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission .... Respondent(s)

& Anr.

## **ORDER**

The Bench could not assemble today. As agreed by the parties, list the matter for hearing on <u>23-1-2019</u>.

Court Master/PPS

tpd